

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

25.09.2013

OA No.357/2012

None present for applicant.
Mr. Mukesh Agarwal, Counsel for respondents.

Heard. The applicant had applied for the post of Airman in response to advertisement issued by the Central Airman Selection Board. This is a uniform category post which do include under the jurisdiction of the Central Administrative Tribunal.

Since the case of the applicant does not come in the jurisdiction of the Tribunal, the only course available to the applicant is to approach the Hon'ble High Court of Rajasthan for redressal of his grievances, if he so likes.

Accordingly, the OA is dismissed with no order as to costs.

Anil Kumar
(Anil Kumar)
Member (A)

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(Dr. K.B. Suresh)
Member (J)